

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 67 of 2021

IN THE MATTER OF:

Shri Om Prakash Patel

...Appellant

Versus

Raj Rajeshwari Sugar Pvt. Ltd.

Through IRP & Anr.

...Respondents

Present: -

For Appellant: Mr. Alok Tripathi and Mr. K. Datta, Advocates

For Respondent: Mr. Pramod Kumar Upadhyay, Advocate.

Mr. Amresh Shukla, IRP

Mr. Sanjay Mani Tripathi, Advocate for R-2.

O R D E R
(Virtual Mode)

22.03.2021 From the perusal of the record it appears that Respondent No. 2 has filed his Reply Affidavit and Rejoinder to the Reply Affidavit filed on behalf of the Respondent No. 2 has also been filed.

Parties may file brief Written Submissions not more than three pages along with supported by relevant case law, latest by Friday i.e. 26th March 2021.

List the Appeal 'For Admission (After Notice)' on **6th April 2021**.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)